

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2411**  
ANSWERED ON: 10.12.2024

**GRANTS RELEASED UNDER VARIOUS SCHEME**

†2411. SHRI IMRAN MASOOD:  
SMT. BHARTI PARDHI:  
SHRI SHRIRANG APPA CHANDU BARNE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of Panchayati Raj schemes implemented by the Government, the total amount of funds allocated and disbursed to the Maharashtra, Madhya Pradesh, Uttar Pradesh particularly Saharanpur district along with their utilization from the year 2014, district-wise as on date;
- (b) whether the Government allocates funds directly to Panchayats, if so, the names of the schemes under which funds has been released to Madhya Pradesh and Maharashtra, district-wise;
- (c) the details of utilization and expenditure of said grants;
- (d) the amount of funds allocated under various schemes to other States during the last three years; and
- (e) the details of schemes under which funds have been released to Madhya Pradesh?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) to (e) The Ministry of Panchayati Raj (MoPR) is implementing a Centrally Sponsored Scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of developing governance capabilities of Panchayati Raj Institutions (PRIs) through capacity building and training of elected representatives and their functionaries and other stakeholders with special focus on localisation of sustainable development goals (LSDGs) and providing infrastructural support like Gram Panchayat Bhawan and computers and peripherals. Also, the Central Components of revamped RGSA viz; Incentivization of Panchayats (IoP) and Mission Mode Project on e-Panchayats (MMP-ePanchayat) schemes are implemented by the MoPR. Under IoP scheme, Awards including financial incentives are given to best performing Panchayats in recognition of their good work for improving delivery of services and public good. Under e-Panchayats (MMP-ePanchayat) scheme, various e-governance

projects are funded towards digitalization of Panchayats to bring in efficiency, accountability and transparency in the functioning of the PRIs for their overall transformation. All these three schemes are implemented for all the levels of Panchayats in all States and Union Territories of India including the States of Maharashtra, Madhya Pradesh and Uttar Pradesh in all their Districts including the District of Saharanpur of Uttar Pradesh.

Funds are not allocated to the States/UTs under the schemes of RGSA and IoP. The State/UT-wise funds released and utilised under the schemes of RGSA/revamped RGSA and IoP schemes that includes Maharashtra, Madhya Pradesh and Uttar Pradesh since 2014 till date is at **Annexure**. Funds are not released to the any districts including the district of Saharanpur of Uttar Pradesh.

No fund is provided to the States/UTs under MMP-ePanchayat scheme.

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**Annexure referred to in reply to parts (a) to (e) of the Lok Sabha Unstarred Question No.2411 Answered on 10.12.2024**

**State/UT-wise Grants-in-aid Released and Utilised under the Schemes of MoPR since 2014 and till date.**

State/UTs	RGSA/Revamped RGSA (Rs. in crore)		IoP* (Rs. In crore)	
	Released	Utilized	Released	Utilized
Andaman & Nicobar Islands	8.71	8.18	1.34	0.59
Andhra Pradesh	338.22	311.15	16.93	16.93
Arunachal Pradesh	354.44	323.92	2.9	2.9
Assam	429.696	403.836	10.66	10.66
Bihar	190.06	144.74	8.01	8.01
Chhattisgarh	154.14	124.36	11.55	11.55
Dadar & Nagar Haveli and Daman & Diu	4.72	4.47	4.07	4.07
Goa	4.63	3.58	0	0
Gujarat	34.44	19.09	12.05	10.18
Haryana	57.58	57.58	8.75	8.17
Himachal Pradesh	208.085	174.725	8.07	8.07
Jammu & Kashmir	259.83	241.57	4.49	4.49
Jharkhand	139.32	105.99	9.37	8.37
Karnataka	221.26	206.16	10.92	10.92
Kerala	124.61	116.37	15.65	15.65
Ladakh	4.23	4.23	0.43	0
Lakshdweep	1.65	1.65	0.4	0.13
Madhya Pradesh	500.93	439.96	17.78	15.06
Maharashtra	478.988	413.218	20.04	16.54
Manipur	65.53	64.95	5.56	4.62
Meghalaya	23.04	18.27	0.15	0.1
Mizoram	93.17	81.79	2.05	2.05
Nagaland	40.13	29.66	0.62	0.26
Odisha	143.201	134.911	22.42	22.42
Puducherry	0	0	-	-
Punjab	120.113	101.413	11.43	11.43
Rajasthan	129.56	112.75	11.39	9.51
Sikkim	48.91	42.71	5.8	4.94
Tamil Nadu	308.36	275.69	13.57	13.57
Telanagana	135.29	134.77	23.87	11.37
Tripura	45.42	39.34	9.7	9.7

Uttar Pradesh	664.566	621.796	32.76	31.01
Uttarakhand	252.9	243.38	10.03	10.03
West Bengal	331.272	290.112	13.7	12.7

\* IoP scheme is implemented since 2016-17.

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